

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/21/KOB/2021
SECTION	131 C/ACT
NAME OF PARTIES	ATHULYA INFO MEDIA PVT LTD V/S ROC.
PETITIONERS ADVOCATE/ PROFESSIONAL	MALIEKAL THOBIAS POWELL.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC.

25 JUNE 2024

O R D E R

IA(C/ACT)/5/KOB/2024 in CP/21/KOB/2021

Matter renotified to **07.08.2024**.

IVNP/2/KOB/2021 in CP/21/KOB/2021

Learned representing Counsel, Ms. Saranya Babu appears on behalf of the Applicant through virtual mode. However, none appears on behalf of the respondent company.

Matter renotified to **07.08.2024**.

CP/21/KOB/2021

None appears on behalf of the Petitioner.

Learned ARoC, Ms. Bindu Vergis is present through virtual mode and submits that based on the observations made by Regional Director, Southern Region, Chennai, RoC, Kerala has written a letter dated 16.04.2024 to the Respondent Company to call for certain information from the Company. Learned ARoC further submits that no reply in respect of the said letter has been furnished to RoC till now.

Since, there is no representation on behalf of the Petitioner today, these facts could not be verified. Hence, in the interest of justice, matter renotified to **07.08.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**